

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4328
ANSWERED ON 29/03/2022

EMPLOYMENT UNDER MGNREGS

4328. SHRI MAHABALI SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds released and spent under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) since April, 2021, State and year-wise;
- (b) the number of registered migrant labourers/families provided employment under MGNREGS during the said period, State and year-wise; and
- (c) whether the Government proposes to increase the number of days from 100 days under MGNREGS in view of the loss of livelihood due to COVID-19 global pandemic and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) State/UT-wise details of fund released under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the current financial year 2021-22 (as on 23.03.2022) is given at **Annexure I**.
- (b) State/UT-wise number of households who have been offered employment under the Mahatma Gandhi NREGS in the current financial year 2021-22 (as on 23.03.2022) is given at **Annexure-II**. No separate date of migrant workers is maintained under the programme.
- (c) Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) is to provide at least 100 days of guaranteed wage employment in a financial year to each household in rural areas of the country whose adult members volunteers to do unskilled manual work. In addition to this, there is a provision for upto additional 50 days of unskilled wage employment in a financial year in drought/natural calamity notified rural areas. As per Section 3 (4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

Annexure-I

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 4328 dated 29.03.2022.

State/UT-wise details of fund released under Mahatma Gandhi NREGS during the current financial year 2021-22 (as on 23.03.2022)		
Sl. No.	State/UT	Fund released (Rs. in crore)
1	Andhra Pradesh	6880.23
2	Arunachal Pradesh	356.69
3	Assam	1924.20
4	Bihar	5203.00
5	Chhattisgarh	3596.35
6	Goa	0.00
7	Gujarat	1547.14
8	Haryana	602.16
9	Himachal Pradesh	860.56
10	Jammu & Kashmir	815.71
11	Jharkhand	2906.93
12	Karnataka	5377.60
13	Kerala	2913.84
14	Ladakh	56.27
15	Madhya Pradesh	8415.42
16	Maharashtra	1968.15
17	Manipur	333.09
18	Meghalaya	988.76
19	Mizoram	547.72
20	Nagaland	425.75
21	Odisha	5022.48
22	Punjab	1145.21
23	Rajasthan	9173.84
24	Sikkim	111.77
25	Tamil Nadu	8487.55
26	Telangana	4073.53
27	Tripura	952.43
28	Uttar Pradesh	8181.26
29	Uttarakhand	504.17
30	West Bengal	7545.91
31	Andaman & Nicobar	7.63
32	Dadra & Nagar Haveli & Daman & Diu	0.00
33	Lakshadweep	0.30
34	Puducherry	10.74
	Total	90,936.40

Annexure-II

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 4328 dated 29.03.2022.

State/UT-wise number of households who have been offered employment under the Mahatma Gandhi NREGS in the current financial year 2021-22 (as on 23.03.2022).		
Sl. No.	State/UTs	Number of households (in lakh)
1	Andhra Pradesh	54.60
2	Arunachal Pradesh	2.66
3	Assam	29.05
4	Bihar	57.76
5	Chhattisgarh	31.84
6	Goa	0.03
7	Gujarat	15.30
8	Haryana	4.72
9	Himachal Pradesh	7.42
10	Jammu And Kashmir	7.61
11	Jharkhand	28.33
12	Karnataka	36.13
13	Kerala	17.44
14	Ladakh	0.32
15	Madhya Pradesh	61.47
16	Maharashtra	22.17
17	Manipur	5.59
18	Meghalaya	5.42
19	Mizoram	2.12
20	Nagaland	4.18
21	Odisha	40.20
22	Punjab	9.76
23	Rajasthan	76.03
24	Sikkim	0.66
25	Tamil Nadu	69.82
26	Telangana	26.05
27	Tripura	6.00
28	Uttar Pradesh	88.91
29	Uttarakhand	6.08
30	West Bengal	80.18
31	Andaman And Nicobar	0.06
32	Lakshadweep	0.00
33	Puducherry	0.45
34	Dadra and Nagar Haveli and Daman and Diu	0.00
	Total	798.35
